

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3245
TO BE ANSWERED ON 16.12.2024**

STATUS OF REGISTRATIONS ON e-SHRAM PORTAL

**3245. SHRI JASHUBHAI BHILUBHAI RATHVA:
SMT. ROOPKUMARI CHOUDHARY:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details and the status of registration of unorganised workers on the e-Shram portal since its inception, State-wise and gender-wise;**
- (b) the timeline for completing the said registration of unorganised workers on the e-Shram Portal;**
- (c) whether all the registered workers have an Aadhaar-seeded e-Shram cards and, if not, the reasons therefor;**
- (d) the timeline for completing issuance of Aadhaar-seeded e-Shram cards of workers registered on the e-Shram Portal; and**
- (e) whether the Government has given a target to each State to complete registration of workers and if so, the criteria used for deciding the target number of registrations on the e-Shram portal for each State?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN), against the target of registration of 25 crore unorganised workers on the portal till March, 2025, as on 09.12.2024, over 30.45 crore unorganised workers have been registered on eShram portal.

The State/UT-wise data of unorganised workers registered on eShram portal since its launch is attached at Annexure.

The targets for registration to each state are based on Periodic Labour Force Survey (PLFS) 2017-18.

Annexure

Annexure referred to in reply to Part (a) to (e) of the Lok Sabha Unstarred Question No. 3245 for 16.12.2024 regarding “Status of Registrations on e-SHRAM Portal”

(i) State/UT wise registration of unorganised workers on eShram portal as on 09.12.2024

S. No.	State/UTs	Total Registrations
1	Andaman and Nicobar Islands	32,330
2	Andhra Pradesh	81,31,892
3	Arunachal Pradesh	1,97,887
4	Assam	75,72,428
5	Bihar	2,95,72,870
6	Chandigarh	1,85,017
7	Chhattisgarh	85,24,479
8	Delhi	34,57,018
9	Goa	75,479
10	Gujarat	1,18,78,665
11	Haryana	53,51,389
12	Himachal Pradesh	19,81,879
13	Jammu and Kashmir	35,31,501
14	Jharkhand	95,99,240
15	Karnataka	1,03,36,899
16	Kerala	60,05,225
17	Ladakh	33,393
18	Lakshadweep	2,792
19	Madhya Pradesh	1,84,21,762
20	Maharashtra	1,73,05,458
21	Manipur	4,51,694
22	Meghalaya	3,25,860
23	Mizoram	64,942
24	Nagaland	2,31,526
25	Odisha	1,35,32,618
26	Puducherry	1,89,258
27	Punjab	57,67,014
28	Rajasthan	1,42,63,016
29	Sikkim	42,110
30	Tamil Nadu	88,92,235
31	Telangana	44,47,080
32	The Dadra and Nagar Haveli and Daman and Diu	74,343
33	Tripura	8,84,652
34	Uttar Pradesh	8,37,37,987
35	Uttarakhand	30,53,939
36	West Bengal	2,64,02,829
	Total	30,45,58,706

(ii) Gender wise registration of unorganised workers on eShram portal as on 09.12.2024

- Female - 16,31,70,144
- Male - 14,13,81,321
- Others - 7,241
